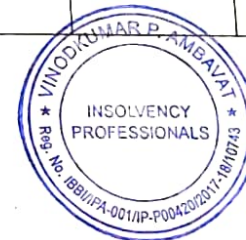


Name of the Corporate Debtor: Provogue Personal Care Private Limited; Date of Commencement of CIRP: 9th March, 2021;

List of Creditors as on 12th August, 2021

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7,81,46,982.21	1	7,81,37,434.51	0	9,547.49	0	the difference between the amount claimed and amount admitted of Rs. 9547.49/- is due to variation in the interest calculation. <i>Details of claims and Security Interest attached as Annexure - 1</i>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	24,34,690	1	24,34,690	0	0	0	<i>Details of claims attached as Annexure - 2</i>
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
	Total	2	8,05,81,672.21	2	8,05,72,124.51	0	9,547.49	0	



Vinod Kumar P. Ambavat
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 Interim Resolution Professional
 Provogue Personal Care Private Limited
 IBBI/PA-001/IP-P00420/2017-18/10743

ANNEXURE – 2

Name of the Corporate Debtor: Provogue Personal Care Private Limited; Date of Commencement of CIRP: 9th March, 2021;
List of Operational creditors (Government Dues)

Amount in Rupees

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee				% voting share in CoC
1	Office of the Deputy Commissioner of Income Tax (TDS), Mumbai	03.08.2021	24,34,690	24,34,690	Operational Creditor	NA	NA	NA	0.00	0.00	NA
TOTAL			24,34,690	24,34,690					0.00	0.00	



Vinod Kumar P. Ambavat

VinodKumar Pukhraj Ambavat

Interim Resolution Professional

Provogue Personal Care Private Limited

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